

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1769
ANSWERED ON:04.12.2012
BANNED AND BLACKLISTED NGOS
Dubey Shri Nishikant ;Gorakhnath Shri ;Venugopal Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has banned and blacklisted several Non-Governmental Organisations (NGOs) receiving foreign funds;
- (b) if so, the details thereof, NGO-wise;
- (c) whether it is fact that such bans issued on various NGOs have been set aside by the High Courts at various places recently; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Government has prohibited 72 Organisations from receiving foreign funds. List of such organizations is given at Annexure-I.
- (c) to (d): Recently, the Madural Bench of Madras High Court in its judgment dated 16.10.2012, relating to Rural Uplift Centre, Nagercoil and Good Vision, Kanyakumari, set aside he prohibition from receiving foreign contribution. However, it has been made clear in the Court order that it is open to the respondent (Ministry of Home Affairs) to take any action (if need be), after following the principles of natural justice.